

Sl.No.	State/Union Territory	Area (in acres)
34.	West Bengal	1021.15
35.	Dadra and Nagar Haveli	0
36.	Daman and Diu	0
TOTAL		66103.29

Employing ex-servicemen in services

774. SHRI HISHEY LACHUNGPA: Will the Minister of DEFENCE be pleased to state:

(a) whether any steps are being taken by Government to ensure that judicious use of the services of ex-servicemen, in services such as patrolling ghats or acting as security personnel in domestic security purposes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) Not applicable in view of reply to (a) above.

(c) Directorate General Resettlement, an attached office of Ministry of Defence, Department of Ex-Servicemen Welfare empanels/sponsors Ex-servicemen (ESM) run Private Security Agencies, and State ESM Corporations for providing security guards to various Central Public Sector Undertakings (CPSUs), Corporate Houses, Private Sector Undertakings only. The scheme offers self-employment opportunities to retired officers and adequate employment opportunity to retired Junior Commissioned Officers /Other Ranks, in a field, where they have sufficient expertise.

Defence innovation HUBS

775. SHRI D. KUPENDRA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Defence innovation hubs are being set up in the country;

(b) if so, the details thereof and the salient features of the hub; and

(c) the names of the States wherein the hubs are being set up and the reasons /criteria in selecting the States where these hubs are being set up?